

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.21 of 2011 & 22 of 2011**

**Dated: 27<sup>th</sup> July, 2011**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice P.S. Dutta, Judicial Member**

**Appeal No. 21 of 2011**

**In the matter of:**

**Gujarat Urja Vikas Nigam Ltd. .... Appellant(s)  
Vs.  
G.E.R.C. & Ors. .... Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Mr. Anand K Ganesan  
Ms.Swapna Seshadri  
Mr. P.J. Jani Rep. of the appellant  
Counsel for the Respondent (s) : Mr. Amit Kapur  
Ms. Sugandha Somany  
Mr. A.K. Ghosh for R-2

**Appeal No. 22 of 2011**

**Gujarat Urja Vikas Nigam Ltd. .... Appellant(s)  
Vs.  
G.E.R.C. & Ors. .... Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Mr. Anand K Ganesan  
Counsel for the Respondent (s) : Mr. Abhijeet Chatterjee  
Mr. Sanjay Sen  
Ms. Shikha Ohri for R-2

## **ORDER**

Heard learned Counsel for the parties. Learned Counsel for the respondent No. 2 in appeal No. 21 has also filed written submissions. Learned Counsel for the Appellant has also filed written submissions. Learned Counsel for the Respondent No. 2 in appeal No. 22 undertakes to file written submissions within one week.

Judgment reserved.

**(Justice P.S. Datta)**  
**Judicial Member**

**(Rakesh Nath)**  
**Technical Member**

PK

